

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(20)न्याय, '98

जयपुर दिनांक . 06.08.2012

आज्ञा

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा श्री बृज मोहन बंसल, जिला एवं सेशन न्यायाधीश, सिराही को अपने पद के कार्य के साथ-साथ न्यायाधीश मोटर दुर्घटना दंड अधिकरण, सिराही के रिक्त पद पर अग्रिम आदेशों तक एतद्वारा पदस्थापित/नियुक्त किया जाता है।

राज्यपाल की आज्ञा से

श्री

प्रमुख शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)/1/WA/2012/

12472

Date : 07.08.2012

Copy forwarded to the following for information and necessary action:-

1. The Registrar General / Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. Dr. Brij Mohan Bansal, District & Sessions Judge, Sirohi.
6. District & Sessions Judges, Sirohi.
7. Judge, MACT, Sirohi.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. Concerned Treasury Officer.
10. RJS(Estt.) Section/ Confidential Section/ Statistics Section/General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.
11. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.



REGISTRAR (ADMN.)